

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH-COURT NO. 4**

**CUSTOMS APPEAL NO. 63 OF 2009
WITH
CUSTOMS MISC. APPLICATION NO. 50395 OF 2025**

[Arising out of Order in Original No. 60/2008 dated 06.11.2008 passed by the Commissioner of Customs, ICD, Tughlakabad, New Delhi]

M/S K.K. ENTERPRISES **.....APPELLANT**

F-58, West Jawahar Park, Street,
No. 7, Laxmi Nagar, Delhi

Vs.

COMMISSIONER OF CUSTOMS (ICD) **.....RESPONDENT**
NEW DELHI

ICD, Tughlakabad, New Delhi

Appearance:

Dr. Seema Jain and Shri Vimlesh Kumar, Advocates for the Appellant
Shri Rakesh Kumar, Authorised Representative for the Respondent

CORAM:
HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 22/09/2025
DATE OF DECISION : 03/11/2025

P.V. SUBBA RAO

The appeal is allowed and the miscellaneous application also stands disposed of. For order, see order of date in Customs Appeal No. 57 of 2009.

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(P. V. SUBBA RAO)
MEMBER (TECHNICAL)

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